

देने के लिए सरकार की इच्छा को ध्यान में रखते हुए गृह मंत्रालय के अनुरोध पर बिहार सरकार ने केवल सम्मान पेंशन आवेदन पत्रों पर कार्यवाही करने के लिए उप सचिव के पर्यवेक्षण में एक विशेष अनुभाग स्थापित किया है। स्वतन्त्रता सेनानियों के दावों को शीघ्रता से जांच करने में सहायता करने के लिए एक राज्य सलाहकार समिति भी स्थापित की गई है। राज्य सरकार स्वतन्त्रता सेनानियों के दावों की जांच को निपटाने के लिए जेल अधीक्षकों और जिला समाहर्ताओं को भी निर्देश दिए हैं। उनको सलाह दी गई है कि वे अपने पास विचाराधीन मामलों को निपटाने के लिए समयबद्ध अभियान आरम्भ करें। राज्य सरकार को भी कदाचार और अनियमितता की किसी सम्भावना के प्रति सचेत रहने का अनुरोध किया गया है।

Protection of wild life wealth of Assam

2715. SHRI SONTOSH MOHAN DEV: Will the PRIME MINISTER be pleased to state:

(a) whether it is proposed to start and enlarge the existing wild life programme on a larger scale to protect the wild life wealth of Assam;

(b) if so, the details of the scheme; and

(c) if not, whether Government would consider a package scheme to save the wild life of Assam?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) (a) to (c). Management of the wildlife reserves is the direct responsibility of the concerned State Governments. The Central Government provides technical aid and advice as well as financial assistance for the development of selected National Parks, sanctuaries

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and Zoos in the States. During the Sixth Plan, Central financial assistance is being provided for Kaziranga National Park, Manas Tiger Reserve and the Gauhati Zoo as follows:

	(Rs. in lakhs)		
	1980-81	1981-82	1982-83
(a) Kaziranga National park	3.00	—	4.445
(b) Manas Tiger Reserve	7.00	8.00	6.50 (so far)
(c) Gauhati Zoo	—	—	2.00

Licences for manufacture of Heavy Duty Commercial Vehicles

2716. SHRI M. V. CHANDRA-SHEKARA MURTHY:
SHRI B. V. DESAI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the high-power licensing committee has cleared proposal of Pure Drinks Limited and Campa Cola to take up the manufacture of heavy duty commercial vehicles;

(b) if so, whether the proposal was pending before Government for the last two years;

(c) whether there were other proposals and parties who had applied for the same but have not been provided licence so far;

(d) if so, the particulars of parties who had applied; and

(e) the reasons for their rejection?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (e). Government received an application August, 1980 from M/s. Pure Drinks Private Ltd., New Delhi for the manufacture of Heavy Duty Commercial Vehicles. In addition, Government have received an application from M/s. Kirlosker, Pune for

the manufacture of commercial vehicles and another application from M/s. Telco Ltd., Bombay for effecting substantial expansion of their capacity for the manufacture of commercial vehicles. All these applications are under the consideration of the Government.

Foreigners who attended the 12th Congress of Communist Party of India

2717. SHRI N. K. SHEJWALKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and names of Communist and Workers parties that sent delegates to the 12th Congress of the Communist Party of India held in Varanasi in March this year;

(b) whether diplomatic relations exist between India and other countries from where the delegates come to attend the meeting together with the names of the countries with which such relations do not exist;

(c) whether special permission was sought by the delegates from such countries to participate at the CPI Congress and the names and status of those leaders; and

(d) whether the delegates also met various V. I. P.'s in the country, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Information is given in the list attached,

(b) and (c). Delegates had come from countries with which India has diplomatic relations. Government's clearance was sought for participation of foreigners in the Congress.

(d) No information was received about the delegates having met various VIP's in the country.

Statement

1. Communist Party of Soviet Union,
2. Bulgarian Communist Party.
3. Communist Party of Cuba.
4. Communist Party of Czechoslovakia.
5. Socialist unity Party of Germany.
6. Hungarian Socialist Workers' Party.
7. Mongolian People's Revolutionary Party.
8. Polish United Workers' Party.
9. Romanian Communist Party.
10. Communist Party of Vietnam.
11. League of Communist of Yugoslavia.
13. OPWE Ethiopia.
14. Yemeni Socialist Party.
15. Socialist Party of Australia
16. Communist Party of Bangladesh.
17. A. K. E. L. Cyprus
18. Communist Party of Denmark.
19. Communist Party of Germany (F. R. G.)
20. Communist Party of U. K.
21. Communist Party of Greece.
22. People's Progressive Party of Guyana.
23. Italian Communist Party.
24. Communist Party of Lebanon.
25. Communist Party of Sri Lanka.
26. Communist Workers Party of Sweden.
27. Communist Party of Syria.
28. Farahindu Marti National Liberation Front, El Salvador.
29. Communist Party of Saudi Arabia.